

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-111/2012/10890 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Raktim Duarah,
District & Sessions Judge,
Kamrup (M), Guwahati.

Dated, Guwahati the 08th November, 2024.

Sub: **Casual leave.**

Ref:- Your Letter No. DJK/Esstt./11881, dtd. 06.11.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 08.11.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 08.11.2024 till the evening of 10.11.2024** has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-111/2012/10891 /A dated 08-11-2024

Copy to:-

J. The Project Manager, Gauhati High Court, Guwahati.

REGISTRAR (VIGILANCE)

08/11/2024
Duares